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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 602/2023

PR. COMMISSIONER OF INCOME TAX -7Appellant

Through: Mr. Puneet Rai, SSC with Mr. Ashvini Kumar and Mr. Rishabh Nangia, JSCs.

versus

VEDANTA LTD.Respondent

Through: Mr. Neeraj Jain, Mr. Aniket D. Agrawal, Mr. Deepesh Jain and Mr. Abhisek Singhvi, Advocates

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

% **20.11.2024**

List before another bench on 26.11.2024, of which one of us [Vibhu Bakhru, J.] is not a member, subject to the orders of Hon'ble the Chief Justice.

VIBHU BAKHRU, J

SWARANA KANTA SHARMA, J

NOVEMBER 20, 2024

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[Click here to check corrigendum, if any](#)